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C.A.No. 106 OF 2001
ITEM NO.110

COURT NO.06

SEC -XIA

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S).106 OF 2001 @@
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Federal Bank Ltd.

Appellant(s)

VERSUS

Sagar Thomas & Ors.

Respondent(s)

(with office report)

DATE: 12-03-2003 This matter was called on for hearing today.@@
BB

CORAM :
HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Appellant (s) : Mr. Anil B Divan, Sr. Adv.
Mr. Rajan Narain, Adv.
Ms. Vandana Chugh, Adv.
Ms. Puja Sharma, Adv.
Ms. Sampada Narain, Adv.

For Respondent(s) : Mr. LK Pande, Adv.

UPON hearing counsel the Court made the following
O R D E R@@
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.SP2

List on 22-4-2003.

.SP1

(D.L. Chugh)
Court Master

(Radha R. Bhatia)
Court Master